

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2647

ANSWERED ON:16.12.2004

RENEWAL OF BOOKSTALL CONTRACT OF A.H.WHEELER AND CO.

Mishra Dr. Rajesh Kumar

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the contract of bookstall of M/s A.H. Wheeler and Company which expired on December, 2002 has since been renewed ;
- (b) if so, the terms and conditions thereof; and
- (c) if not, the detailed reasons for not renewing the above - said contract ?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU)

(a) No, Sir.

(b) Does not arise.

(c) The Revised Bookstall Policy - 2004 has been formulated on 12.10.2004, which does not provide for renewal of any licence on expiry of contracts and instructs that fresh tender/application should be called on expiry of contracts for awarding new contracts.